

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 614
TO BE ANSWERED ON 29/11/2024

**ROAD CONNECTIVITY PROJECTS FOR LEFT WING EXTREMISM AFFECTED
AREAS UNDER PMGSY**

614 SHRI YERRAM VENKATA SUBBA REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) aims and objectives of separate vertical Road Connectivity Project for Left Wing Extremism Affected areas (RCPLWEA) under PMGSY;
- (b) details of districts in Andhra Pradesh as Left Wing Extremism affected districts;
- (c) whether it is a fact that Government is also providing roads to adjoining districts under RCPLWEA;
- (d) if so, details of districts where roads are going to be provided under PMGSY and also details of adjoining districts where roads are going to be provided in Andhra Pradesh; and
- (e) whether it is a fact that revised indicative allocation to Andhra Pradesh has been finalized by Government for the above purpose?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a) to (d): Road Connectivity Project for Left Wing Extremism Affected areas (RCPLWEA) was launched in the year 2016 with the approval of the CCEA with an aim to improve the road connectivity in 44 worst affected LWEE districts and some adjoining districts in 9 States, viz. Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Telangana and Uttar Pradesh. The scheme has twin objectives of enabling smooth and seamless anti-LWEE operations by the security forces and also ensuring socio-economic development of the area.

A total of 194 roads and 45 Low Span Bridges (LSBs) of length 1,558 Km have been sanctioned to the LWEE affected districts in the State, namely Srikakulam, ParvathipuramManyam, AlluriSitharamaRaju and Kakinada districts out of which 154 roads and 28 LSBs of length 1,168 Km have already been completed by the State.

The time-line for completion of RCPLWEA sanctioned works is upto March, 2025 and no new proposal is being considered for sanction under the scheme in the State of Andhra Pradesh.

(e): During 2024-25, Central funds of Rs. 150 Crore have been allocated and Rs. 36.66 Crore released (as on 25-11-2024), under RCPLWEA, to the State of Andhra Pradesh for completion of sanctioned works.
